

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 30-04-2024 AT  
10.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER : IA(IBC)/1357(CHE)/2023**

**PETITION NUMBER : CP/114/IB/2018**

**NAME OF THE APPLICANT : Vijayalakshmi Subburaj**

**NAME OF THE RESPONDENT(S) : M.Murugesan (Liquidator) of  
M/s. Velohar Infra Pvt Ltd**

**UNDER SECTION : Sec 60(5)(C ) of IBC, 2016 r/w Rule 11 of  
NCLT rules, 2016**

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**ORDER**

Ld. Sr. Counsel Mr. R. Sankara Narayanan for the Applicant. Ld.  
Counsel Mr. S. Sathiyarayanan for the Liquidator / Respondent.

Case Heard.

Both the parties are directed to file written submissions not exceeding  
3 pages within 2 weeks.

**Order Reserved.**

-Sd-

**RAVICHANDRAN RAMASAMY  
Member (Technical)**

-Sd-

**JYOTI KUMAR TRIPATHI  
Member (Judicial)**

phk